

Holding of Elections

3775. SHRIMATI PARVATHI KRISHNAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether continuance of emergency is no legal bar on holding elections;

(b) if so, whether Government are considering of holding elections in 1976; and

(c) whether on the basis of 1971 census Government has made the voters list in the country upto date?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) There is no legal bar to the holding of elections during emergency.

(b) Government have not taken any decision in the matter.

(c) The electoral rolls for all the constituencies delimited on the basis of the 1971 census have been revised by reference to 1st January 1975 as the qualifying date and finally published during 1975. The electoral rolls are being revised again by reference to 1st January 1976, as the qualifying date, and are proposed to be finally published in August 1976.

Double Railway tracks between Raebareli and Lucknow and Raebareli-Kanpur

3776. SHRI RAJDEO SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the relaid Dalmau-Daryapur rail link in Raebareli district of U.P. connects Kanpur with Raebareli;

(b) if so, what will be track length between Kanpur and Raebareli in Kilometer and the track-length from

Raebareli to Kanpur via Lucknow; and

(c) whether in the context of industrialisation of Raebareli Government propose to double the tracks between Raebareli and Lucknow and between Raebareli and Kanpur?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Route length from Kanpur to Raebareli via Dalmau-Daryapur restored line is 128.68 Kms. and route length via Lucknow is 149.32 Kms.

(c) No.

Provision in Railway Budget for upgradation of non-gazetted staff

3777. SHRI RAJDEO SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether provision for funds has been made in the Railway Budget of 1976-77 for the upgradation of non-gazetted cadre; and

(b) if so, up to what date will it be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Scheme for restructuring the non-gazetted cadres on Railways has been accepted by the Government and is likely to be implemented shortly.

Separate wing on catering in Railways

3778. SHRI S. C. SAMANTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to create a separate wing in the Railway Administration which could pay adequate and timely attention to catering necessities and problems; and